



2026:DHC:8971



\$~65

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
CNR No. DLHC010488322026
+ O.M.P.(I) (COMM.) 472/2026, I.A. 28021/2026 & I.A. 28022/2026 –Lengthy List of Dates
SAPNA PUGALIA & ANR.Petitioners

Through: Mr. Sahil Chandra, Ms. Vanshika Jaiswal, Advs.

versus

GETCLARITY FINTECH SERVICES PRIVATE LIMITED & ORS.Respondents

Through: Mr. Sumit Roy, Mr. Neelam Phukan, Mr. Utkarsh Mishra, Advs. for R1, 2 & 6.

Mr. Ankur Kashyap, Mr Ajith S Ranganathan, Mr. Rohit Rajershi, Mr Aman Bajaj, Mr Purushartha Singh and Mr Siddharth Dua, Advs for R3 & R4.

Mr. Sidharth Mahajan, Adv for R5.

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% **09.10.2026**

1. At the outset, learned Counsel appearing for the Petitioner seeks leave to withdraw the present petition with liberty to file it again as and when situation arise.

2. Leave and liberty as aforesaid is granted.

3. The present petition is dismissed as withdrawn. Pending applications, if any, stands disposed of.

OM PRAKASH SHUKLA, J

OCTOBER 9, 2026/at

Signature Not Verified

Signed By: ANUBHAV
TRIPATHI
Signing Date: 09.10.2026
20:53:31